

In the court of Prl. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, Cause List, Dated 17-06-2020.

<b>MORNING SESSION</b>	
<b>HEARING</b>	
<b>Case No.</b>	<b>Plaintiff/Defendants Name</b>
1. O.S. 492/16	Lokesh V/s Manjulamma
2. O.S. 13/20	B.Nagaraj V/s Narasimhaiah
3. O.S. 631/13	Ozan Urban Pvt. Ltd V/s Ramachandra Rao
4. O.S. 632/13	Ozan Urban Pvt. Ltd V/s Ramachandra Rao
5. O.S. 634/13	Ozan Urban Pvt. Ltd V/s Ramachandra Rao
6. O.S. 2268/06	Narayanaswamy V/s Yellamma
7. O.S. 465/06	Channappa V/s Swathappa
8. O.S. 10/17	Seethramaiah V/s Nagamma
9. O.S. 349/20	Papamma V/s Munigiriyamma
10. Ex. 29/17	Harish V/s Subramani
<b>AFTERNOON SESSION</b>	
<b>Hearing</b>	
11. L.A.C. 9/15	Buddamma V/s S.L.A.O.,
12. O.S. 566/09	Shakunthala V/s Akkayamma
13. O.S. 463/15	Anitha V/s Anjinappa
14. O.S. 253/14	Rangareddy V/s Lalithamma
15. O.S. 221/14	Gayithamma V/s Krishnamurthy
16. O.S. 1928/06	Thimmaiah V/s Rajendra
17. O.S. 385/20	Susheelamma V/s Thangamma
18. O.S. 388/20	Venkataswamappa V/s Jagadish
19. O.S. 390/20	Munishamigowda V/s Mallesha
20. O.S. 392/20	Canara Bank V/s Akkayamma

(B.DILEEP KUMAR)  
Prl. SENIOR CIVIL JUDGE & J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

In the Court of HAREESHA A.  
5th ADDL. DISTRICT & SESSIONS JUDGE,  
DEVANAHALLI

Cause List dated 17.06.2020

**MORNING SESSION**

**CIVIL**

Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A. 15053/2018	L. Krishnojlrao	KSS SDK
2	R.A. 15012/2020	Govinde Gowda	K.S.S.
3	R.A. 15025/2018	H. Devendrappa	K.T.D.
4	R.A.15029/2018	K. Narasimhamurthy	K.T.D.
5	R.A. 15028/2019	D.N.J.	V.V.G. M.J.
6	R.A.15045/2015	K.Shivashankar	V.S.R. K.N.S.R.
7	R.A.15018/2018	Hanumantharayappa K.	K.N.M.
8	M.A. 15030/2019	A.R.S.R.	J.C.K.
9	R.A.15011/2020	M. Chandrashekar	
10	M.A. 15030/2020	A.G. Shivanna	

**AFTERNOON SESSION**

Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
11	R.A.15037/2015	V.R.	A.H.C.

**OBJECTION**

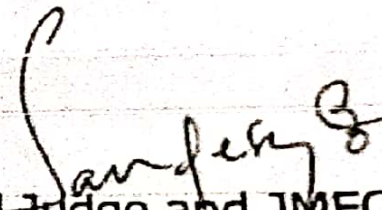
12	CrI.Misc.15058/2020	C. Rajagopal	P.P.
13	CrI.Misc.15059/2020	Sunil Kumar S.	P.P.
14	CrI.Misc.15073/2020	Kiran N.	P.P.
15	CrI.Misc.15074/2020	Harish S.	P.P.

**JUDGMENTS**

16	CrI.Misc.15054/2020	K.B.K. Swamy	P.P.
17	CrI.Misc.15072/2020	A. Harshavardana	P.P.
18	R.A. 15048/2017	N. Srinivasa Reddy	
19	R.A.15022/2018	A.R.S.R.	D.S.P
20	R.A.15045/2018	A.R.S.R.	D.S.P

**In the Court of Pri. Civil Judge and JMFC, Devanahalli Cause List  
Dated 17-06-2020**

<b>MORNING SESSSION CIVIL CASES</b>	<b>AFTERNOON SESSION CIVIL AND CRIMINAL CASES</b>
<b><u>HEARING</u></b> 1. O.S.651/2007 2. O.S.307/2008 3. O.S.205/2010 4. O.S.877/2011 5. O.S.209/2012 6. O.S.375/2012 7. O.S.187/2013 <b><u>ARGUMENT</u></b> 8. O.S.219/2017 9. O.S.349/2017 10.O.S.41/2018	<b><u>HEARING</u></b> 1.O.S.665/2012 2.O.S.97/2013 3.O.S.126/2020 4.P & SC 2/2016 <b><u>NEW SUIT</u></b> 5.O.S.241/2020 6.O.S.242/2020 7.O.S.243/2020 <b><u>CRIMINAL</u></b> 8.Cr.No.45/2020 Chikkajala P.S 9.Cr.No.27/2020 Chikkajala P.S <b><u>ORDERS</u></b> 10.PCR /2020 (Bindu V/s

  
Pri. Civil Judge and JMFC  
Devanahalli.

**NOTE: All the advocates are requested to strictly follow SOP dated 12-06-2020 issued by the Hon'ble High Court of Karnataka**